

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.03.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 256 of 2019	Somany Provident Fund Institution Vs. Union of India Through Ministry of Corporate Affairs & Anr.  <b>With</b>	Pranav Sarthi	Karan Khanna-R2
2.	Comp. App. (AT) No. 36 of 2021	Creative Security and Management Services Pvt. Ltd. Vs. Union of India & Ors.	Harshita Choubey	Rakesh Tiwari-R1 Raunak Dhillon Isha Malik-R2-4 Gaurav Juneja Anuj Sahay-R5

### For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 199 of 2022	ICICI Bank Ltd. Vs. Subodh Kumar Agarwal Resolution Professional of Ushdev International Ltd.	Nitesh Jain	
4.	Comp. App. (AT) (Ins) No. 200 of 2022	ICICI Bank Ltd. Vs. Subodh Kumar Agarwal Resolution Professional of Ushdev International Ltd.	Nitesh Jain	
5.	Comp. App. (AT) (Ins) No. 204 of 2022	Sanjay Chaturvedi Vs. Anshul Gupta & Ors.	Arun Saxena	
6.	Comp. App. (AT) (Ins) No. 206 of 2022	SREI Equipment Finance Ltd. Vs. Srigoal Choudhary & Ors.	Anirban Bhattacharya	
7.	Comp. App. (AT) (Ins) No. 207 of 2022	Open Platforms Pvt. Ltd. & Ors. Vs. Net4 India Ltd.	Devashish Chauhan	

8.	Comp. App. (AT) (Ins) No. 208 of 2022	IFFCO Tokio General Insurance Co. Ltd. Vs. Cox and Kings Ltd. & Anr.	Shwetabh Sinha	
----	---	---	----------------	--

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 423 of 2021	Jaipur Trade Expocentre Pvt. Ltd. Vs. Metro Jet Airways Training Pvt. Ltd.	Sanjana Saddy	Manish Verma Vikrant Arora
10.	Comp. App. (AT) (Ins) No. 939 of 2021	Suresh Eknath Kolhakar Vs. Abhiyan Developers Pvt. Ltd.	Anuj Tiwari	Vikas Mehta
11.	Comp. App. (AT) (Ins) No. 945 of 2021	Committee of Creditors of M/S Sinex Industries Ltd. Through Punjab National Bank Vs. Pinakin Surendra Shah IRP for M/S Sintex Industries Ltd.  <b>With</b>	Ankit Raj	Purti Gupta Sandeep Chilana Pavan Godiawala
12.	Comp. App. (AT) (Ins) No. 1041 of 2021	Amit Dineshchandra Patel Vs. Punjab National Bank & Anr.	Arvind Kr. Gupta	Ankit Raj-R1
13.	Comp. App. (AT) (Ins) No. 957 of 2021	Ramesh Kumar Chaudhary Through its authorised representative Gautam Chaudhary & Anr. Vs. Anju Agarwal Liquidator of Shree Bhawani Paper Mills Ltd. & Ors.	Anuj Tiwari	Abhishek Anand-R1 Pulkit Deora-R2 & R3
14.	Comp. App. (AT) (Ins) No. 1017 of 2021	Paragon Ceramics Vs. Rathi Ispat Ltd.	Narender S. Yadav	
15.	Comp. App. (AT) (Ins) No. 1043 of 2021	Greymatter Entertainment Pvt. Lts. Vs. Pro Sportify Pvt. Ltd.	Ashkrit Tiwari	
16.	Comp. App. (AT) (Ins) No. 1065 of 2021	One City Infrastructure Pvt. Ltd. Vs. Haryana Telecom Ltd. & Anr.	Aakash Khattar	Abhishek Anand Viren Sharma Kunal Godhwani-R1 Abhijeet Sinha
17.	Comp. App. (AT) (Ins) No. 1071 of 2021	PEC Ltd. Vs. Phulchand Exports Pvt. Ltd.	Krishan Kumar	Anando Mukherjee Kumar Anurag Singh Umang Mehta

18.	Comp. App. (AT) (Ins) No. 1087 of 2021	Anil Soni Vs. KM Fincorp LLP & Anr.	Vipul Ganda	Nilesh Deep-R1 Sanjay Kumar-R2
19.	Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	Kumar Anurag Singh	Rajesh Kr. Gautam
20.	Comp. App. (AT) (Ins) No. 24 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.  <b>With</b>	Krishna Murthy	
21.	Comp. App. (AT) (Ins) No. 56 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.	Krishna Murthy	
22.	Comp. App. (AT) (Ins) No. 172 & 173 of 2022	Committee of Creditors of Ushdev International Ltd. Through State Bank of India Vs. Subodh Kumar Agrawal & Ors.	Ritu Bhalla	Ujjal Banerjee
23.	Comp. App. (AT) (Ins) No. 188 of 2022	CBRE South Asia Pvt. Ltd. Vs. United Concepts And Solutions Pvt. Ltd.	Pratik Malik	

#### For Hearing

24.	Comp. App. (AT) (Ins) No. 100 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
25.	Comp. App. (AT) (Ins) No. 101 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Rohit Ghosh
26.	Comp. App. (AT) (Ins) No. 109 of 2020	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors.  <b>With</b>	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai-R2&R3
27.	Comp. App. (AT) (Ins) No. 248 of 2020	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3
28.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman-IRP

29.	Comp. App. (AT) (Ins) No. 931 of 2021	Posco India Pune Processing Center Pvt. Ltd. Vs. Dhaval Jitendra Kumar Mistry Resolution Professional Of M/S Poggenamp Nagarsheth Powertronics Pvt. Ltd. & Ors.	M V Kini	Atul Sharma-R1 Anushree Kapadia-R2
-----	---	---	----------	---------------------------------------

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson  
-sd/-  
Registrar**